

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.1035
TO BE ANSWERED ON 22ND JULY, 2016**

IRREGULARITIES IN NHM

**1035. SHRI MULLAPPALLY RAMACHANDRAN:
SHRI KIRTI AZAD:
SHRI PRATHAP SIMHA:
SHRI LADU KISHORE SWAIN:
SHRI MANOJ TIWARI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of funds allocated and released under National Health Mission (NHM) during the last three years, mission/ State/UT-wise;
- (b) whether the Government proposes to increase the funding to States/UTs in order to increase the number of specialist, if so, the details thereof;
- (c) whether the Government has taken note of received complaints regarding financial irregularities under NHM if so, the details thereof and the action taken thereon, State/UT-wise;
- (d) whether the Government has put in place a monitoring mechanism to ensure that the money is spent for the intended purpose under NHM, if so, the details thereof and if not, the reasons therefor; and
- (e) the corrective steps taken by the Government in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

- (a): A statement indicating release under National Health Mission (NHM) during the last three years, States/UT-wise is annexed.
- (b): Under the NHM, technical and financial support is provided to States/UTs to strengthen their healthcare systems, including support for engagement of specialists on contractual basis, based on the requirements posed by the States/UTs in their Programme Implementation Plans (PIPs), within the resource envelope available for a particular State/UT. To facilitate engagement of specialists, attractive remuneration including hard to reach area allowance and performance based incentives are approved so that specialists finds it attractive to join public health facilities.

(c): Certain instances of financial irregularities of NHM funds like mis-appropriation, misuse of funds, diversion of funds from one pool to another without authorization, excessive and infructuose purchase, defalcation and improper maintenance of control registers, etc. have come to light through Audit reports in States like Uttar Pradesh, Assam, Bihar, Haryana, Jammu & Kashmir, Odisha and Rajasthan. The State Governments are asked to take action to address the deficiencies.

(d) & (e): Public health being a state subject, primary responsibility of implementation and monitoring of schemes under NHM rests with the State Governments. However, the Central Government has been doing financial monitoring of the schemes under NHM through following mechanisms:

The Ministry requested the Controller & Auditor General (CAG) for conducting annual transaction audits of the National Health Mission (NHM) in all the States in order to identify the existing gaps, facilitate independent monitoring and timely corrective measures so that a quality and timely audit assessment becomes available to assist the State Governments in undertaking remedial measures and achieving the targets of NHM. The CAG has agreed to undertake annual audit and performance audit under NRHM for the period from 2011-12 to 2015-16 has been initiated at Ministry and in 28 States/UTs.

Besides provision of annual CAG audit, following corrective steps have been put in place by Ministry of Health & Family Welfare to ensure that the money is spent for the intended purpose under NHM:

- Examination of quarterly Financial Monitoring Reports by the States;
- Annual Statutory Audits by CAG empanelled major CA audit firms;
- Concurrent Audits;
- Visits by the teams of Financial Management Group of the Department to States for periodical review;
- Annual visits to States by Common Review Mission, which inter-alia, looks at financial systems and mechanisms.
- Financial review by Institute of Public Auditors of India (IPAI) of NHM in several States.
- Implementation of Public Financial Management System (PFMS) developed by the office of CGA of Ministry of Finance for monitoring and management of funds on just in time basis.
- Integrated monitoring visits by senior officials of Ministry and National Health System Resource Centre.

Annexure

Statement Showing State/UTs wise Allocation and Release under NHM for the F.Ys 2013-14 to 2015-16

Rs. in crore

Sl. No.	States	2013-14		2014-15		2015-16	
		Allocation	Release	Allocation	Release	Allocation	Release
1	Andaman & Nicobar Islands	23.83	29.06	28.22	23.36	28.21	37.26
2	Andhra Pradesh	1184.24	878.73	707.15	519.73	616.23	642.89
3	Arunachal Pradesh	86.31	78.60	185.65	139.41	160.01	161.65
4	Assam	1214.83	1077.81	1095.38	877.13	941.29	970.84
5	Bihar	1487.65	1110.32	1292.13	1148.32	1108.61	1139.28
6	Chandigarh	18.53	11.46	19.40	12.15	14.24	23.88
7	Chattisgarh	500.72	355.98	555.66	500.41	479.38	410.80
8	Dadra & Nagar Haveli	8.73	9.23	13.99	8.40	11.37	14.37
9	Daman & Diu	6.48	6.50	9.69	6.91	9.11	10.53
10	Delhi	211.46	129.78	192.59	154.04	142.81	163.80
11	Goa	27.12	19.35	27.63	26.03	19.41	16.77
12	Gujarat	833.94	833.72	858.47	832.86	677.65	693.78
13	Haryana	313.57	315.94	317.42	273.60	249.33	291.96
14	Himachal Pradesh	225.95	205.29	232.00	185.84	197.92	246.49
15	Jammu & Kashmir	433.87	395.10	435.17	335.51	368.00	367.89
16	Jharkhand	582.97	396.38	563.92	359.62	493.37	395.15
17	Karnataka	814.17	611.11	834.09	697.24	706.09	740.35
18	Kerala	424.15	360.98	373.58	521.99	305.87	304.14
19	Lakshadweep	3.61	3.20	5.89	5.08	4.28	5.69
20	Madhya Pradesh	1141.03	865.94	1250.17	1162.50	1085.37	1131.10
21	Maharashtra	1520.71	1218.51	1536.58	1431.76	1282.31	1085.92
22	Manipur	127.75	88.93	144.97	128.81	118.53	112.14
23	Meghalaya	139.24	125.51	160.21	104.13	131.00	100.60
24	Mizoram	86.20	77.43	116.53	103.28	97.87	93.51
25	Nagaland	114.42	99.73	131.26	114.92	108.75	104.21
26	Orissa	678.99	604.20	730.09	667.16	624.71	644.52
27	Puducherry	21.29	18.10	25.46	22.56	17.77	18.61
28	Punjab	362.38	333.47	351.89	379.35	284.75	295.19
29	Rajasthan	1091.20	922.93	1238.11	1115.96	1069.38	1284.66
30	Sikkim	42.32	45.91	51.42	51.60	45.86	41.00
31	Tamil Nadu	1020.75	906.24	968.18	952.75	794.38	1093.22
32	Tripura	165.43	140.15	161.75	123.11	139.08	135.24
33	Uttar Pradesh	3584.98	3024.60	2650.25	2431.06	2299.49	2862.23
34	Uttarakhand	310.55	245.25	308.10	270.55	256.60	276.38
35	West Bengal	1179.64	948.51	1053.27	1058.62	883.49	957.92
36	Telangana	0.00	0.00	506.45	378.72	440.58	436.38
	Total	19989.01	16493.93	19132.72	17124.48	16213.09	17310.34

Note:

1. Allocation is per Original outlay/B.E.
2. The above Releases relate to Central Govt. Grants & do not include state share contribution.